



## MEDIATION CENTRE

Rajasthan State Legal Services Authority  
Rajasthan High Court Old Campus, Jaipur Bench, Jaipur

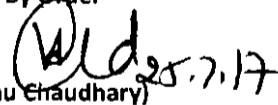
(Phone: 0141-2227481, 2227555, 2227602 FAX, 2385877 Help Line 15100)  
(Website- www.rlsa.gov.in Email Address rj-slsa@nic.in, rlsajp@gmail.com)

### Cause List Date 26.07.2017

S. No.	Name of Mediator	Cases Title	Name of petitioner Advocate	Name of Respondent Advocate
1	Sh. J.D. Sharma, RHJS (Retd.)	D.B. Civil Misc. Appeal No. 5927/2011 Rajesh Kumar Vs. Smt. Santosh	Ashok Yadav	Gaytri Rathore
2	Sh. J.D. Sharma RHJS (Retd.)	S.B. Cr. Appeal No. 1458/2016 Ramesh Chand Sharma Vs. Harish Kalra	Pradeep Mathur	Amit Dadhich
3	Sh. J.K. Agarwal RHJS (Retd.)	D.B. Civil Misc. Appeal NO. 85/2017 Lokesh Kumar Vs. Smt. Devki	Manju Dave	Ravi Kumar Kasliwal
4	Smt. Madhuri Singh Advocate	S.B. Civil Misc. Appeal No. 886/2016 Kalpana Goswami Vs. Vipin Sharma	Anshuman Saxena	Sudhir Jain
5	Sh. A.K. Bajpai Advocate	S.B. Cr. Appeal No. 945/2009 Sawai Singh Vs. State		Rajveev Surana
6	Sh. Harish kumar Tripathi, Advocate	S.B. Cr. Misc. Petition No. 822/2017 Ganesh Singh Rajawat Vs. State	Rajveev Surana	Shyma Kant Sharma
7	Sh. Basant Singh Chabha, Advocate	S.B. Cr. Misc. Bail Application No. 6403/2017 Kailash Sankhala Vs. State	Ashvin Garg	Meenakshi Pareek, PP
8	Sh. Rajendra Singh Shekhawat, Advocate	S.B. Cr. Revision Petition No. 1689/2016 Narendra Kumar Chaudhary Vs. Anil Kumar	Virendra Singh Yadav	Rajendra Yadav
9	Sh. Swaraj Sharma Advocate	D.B. Civil Misc. Appeal No. 2173/2017 & 2505/2017 Smt. Rajni Vs. Naresh Kumar Gurjar	N.S. Sikarwar	Sandeep Kumar Sharma
10	Sh. Sudesh Bansal, Advocate	S.B. Cr. Misc. Petition No. 2783/2014 Kamlesh C Mehta Vs. State	Ajay Kumar Jain	N.S. Dhakad, PP
11	Ms. Archana Mantri , Advocate	S.B. Cr. Revision Petition No. 1481/2016 Ramnarayan Gurjar Vs. Ram Vilas Jangid	Anoop Dhand	Rudraksh Sharma
12	Sh. Pankaj Gupta Advocate	D.B. Civil Misc. Appeal No. 2816/2008 Smt. Ankita Sharma Vs. Sourabh Sharma	G.S. Sharma	Anil Yadav
13	Ms. Raj Sharma, Advocate	S.B. Cr. Revision Petition No. 104/2017 & 103/2017 Jiya Bhai@ Jiya Rijvi Vs. Rajesh Singhal	Sajid Ali	Aladeen Khan, PP

Learned Advocates are requested to get such matters referred to Mediation Centre, which in their opinion can be mutually settled by the parties on persuasion by trained Mediators, especially the matters arising out of matrimonial/ family disputes - divorce petitions, maintenance, custody of children, suit for injunction and/or declaration, partition, specific performance, recovery of possession, money suits, disputes between the landlord and tenant, Negotiable Instruments Act, Company matters and the matters of like nature. Learned Advocates may also provide the list of such cases to the Deputy Registrar (Judicial) Rajasthan High Court, Bench at Jaipur.

By Order

  
(Anu Chaudhary)

Full Time Secretary, RHCLSC  
Mediation Centre,  
Rajasthan High Court  
Jaipur

"Help The Needy -Timely Help May Create History"



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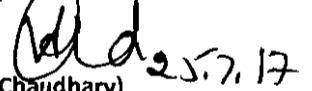
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### Cause List Date 27.07.2017

S. No.	Name of Mediator	Cases Title	Name of petitioner Advocate	Name of Respondent Advocate
1	Hon'ble Mr. Justice (Retd.) S.C. Mittal	S.B. Cr. Appeal No. 1345/2016 Krishan Yadav VS. State	Mohit Balwada	Rahul Tiwari
2	Mohd. Hanif RHJS (Retd.)	D.B. Civil Misc. Appeal No. 1675/2017 Vimla Devi Vs. Narayan Mehra	P.S. Rajawat	Nawal Singh Sikarwar
3	Sh. M.D. Goswami RHJS (Retd.)	D.B. Civil Misc. Appeal No. 394/2014 Sonu Singh Vs. Smt. Bharti	N.L. Agrawal	Pradeep Choudhary
4	Ms. Chandrakanta RHJS (Retd.)	S.B. Cr. Misc. Petition No. 1682/2017 Nitish Singhania Vs. State	Rajesh Maharshi	Meenakshi Pareek, PP
5	Sh. Ramavatar Sharma, RHJS (Retd.)	S.B. Cr. Appeal No. 602/2015 Balkrishan Khandelwal Vs. Tarachand Agarwal	Sudesh Bansal	Najeeb A. Khan
6	Sh. Ramavatar Sharma RHJS (Retd.)	S.B. Cr. Misc. Petition No. 2572/2012 Herjeet Singh Vs. State	Anurag Kulshrestha	N.S. Dhakad, PP
7	Sh. P.K. Kasliwal Advocate	S.B. Cr. Revision No. 1903/2016 Shaid Ali Vs. Shabnam Sultana	M F Baig	Sonial Shandilya , PP
8	Sh. Sudesh Bansal , Advocate	S.B. Civil Second Appeal No. 585/2007 Raman Singh Radhey Shyam	N.S. Chauhan	Shailendra Balwada
9	Sh. Shashi Bhusan Gupta, Advocate	S.B. Cr. Revision No. 881/2016 Reghunandan Vs. Kanti Bai	Deepak Pareek	Shree Ram Dhakar
10	Sh. Vikas Jain Advocate	D.B. Civil Misc. Appeal No. 5645/2016 Savita Chouhan Vs. Uday Singh	Bharti Sharma	Vikram Singh Panwar

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